draw separately without Dearness Relief. Generally, the Defence Service officers of the rank of Colonel/Lt. Colonel are te-employed in lower ranks of Major/Captain.

The Fifth Central Pay Commission (CPC) had recommended that the retiring officers should be re-employed in the same rank in which they retired. However, Government, in consultation with the Service HQrs has not implemented the recommendation as it will affect the promotional avenues of the Service officers. As on date, re-employed officers are being paid as per the existing method of pay fixation as per para 1 above, under which a Colonel/Lt. Colonel re-employed in the post of a Major/Captain is drawing more pay, allowances and pension than that drawn by a Captain at the maximum of his pay scale.

The matter regarding revision of pay fixation formula for reemployed Defence Service Officers in the light of revision of pay_r scales of Service Officers on the basis of the recommendations of the Fifth CPC is under active consideration of the Government and is likely to be finalised soon.

Technologies for modernised armaments in Ordnance Factories

1405. SHRI C. RAMACHANDRAIAH: Will the Minister of DEFENCE be pleased to state:

(a) whether the ordnance factories are equipped with digital technologies, lasers, thermal imaging etc. to produce modernised armaments as well as night visions dealer for military operations; and

(b) if not, the action plan for modernisation of ordnance factories?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI HARIN PATHAK): (a) and (b) Ordnance Factories are equipped to manufacture modernised armaments, laser based instruments and night vision devices. Instruments based on thermal imaging and digkal technology are currently not in production. Modernisation of Ordnance Factories for this purpose will follow the induction of such systems by Armed Forces and the acquisition of technology for its manufacture.